

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 22-06-2020

ARGUMENTS

S.No	Case Type	Case No.	Title	Name of Advocate
1	SUMMARY CIVIL SUIT	100949/2018	Hiruben Bhimji Rathod Vs Prakash Bala Ahire	Mr. Ramesh Jain and Mrs. Kusum Jain

RECORDING EVIDENCE

S.No	Case Type	Case No.	Title	Name of Advocate
2	SUIT	103393/2011	P S LAXMI KUTTY AMMA NAIR Vs INDIAN PHARMCEUTICALS ASSOCIATION AND 3 ORS	SUNIL R RAWAL AND RAVI TALREJA SHASHIPAL SHANKAR

FRAMING ISSUE.

S.No	Case Type	Case No.	Title	Name of Advocate
3	SUIT	101424/2013	SHRAWAN V KAPUR AND ANR Vs NARESH K KAPUR	H K MENGHANI
4	SUIT	104108/2010	DINESH TULSIDAS SHROFF Vs MUKUND MATHURDAS AND ORS	BHAIRAVI N PATHAK TEJPAL AND CO 2,3 AND 4

NM REPLY AND REJOINDER

S.No.	Case Type	Case No.	Title	Name of Advocate
5	SU	107401/2006	MINESH ANUP KUMARA AND DHAKAN AND ANR Vs SURESH ISSARDAS NICHANI AND 3 ORS	PRASHANT GHELANI M JANARDHANAN 1 AND 2

